

girl's toilets have been sanctioned till now across country of which 98752 toilets were sanctioned in 2010-11, 115413 during 2011-12, 143946 during 2012-13, 20652 during 2013-14 and 30607 during 2014-15. Against the total sanction of 5 lakh girl's toilets, 4.04 lakh toilets have been constructed till 31st March 2014. Apart from this convergence is also effected to provide these facilities in existing rural schools with the schemes of the Ministry of Drinking Water and Sanitation.

#### **Construction of schools under SSA**

3440. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that so far, 2.77 lakh schools have been constructed under the Sarva Shiksha Abhiyan (SSA);
- (b) if so, the number of such schools in rural areas;
- (c) whether SSA also provides funds for additional teachers; and
- (d) if so, how many additional teachers have been appointed during the last three years, year-wise, including those of Andhra Pradesh?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Under the Sarva Shiksha Abhiyan (SSA) programme 2.78 lakh school buildings have been constructed till 30.06.2014, majority of which are in rural areas.

(c) and (d) SSA funds are provided for additional teacher's based on norms, but the recruitment of teachers is done by the States / UTs. As per States reports, under SSA funded posts, 25940 teachers were recruited in 2011-12, 174537 teachers in 2012-13 and 193876 in 2013-14 for the country as a whole. Andhra Pradesh reported recruitment of 8695 teachers in 2012 only, in the past three years.

#### **Criteria for minority status certificate to schools**

3441. SHRI DEREK O'BRIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the criteria used by the National Commission on Minority Educational Institutions to issue minority status certificate to schools;
- (b) the authorities competent to grant minority status to schools at the State level;

(c) whether any measures have been put in place for monitoring the infrastructure and quality of education in minority educational institutions; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) For the grant of minority status by the National Commission for Minority Educational Institutions (NCMEI) to an educational institution on religious basis, the institution is required to prove that:-

- (i) it was established by a member(s) of the religious minority community;
- (ii) it was established for the benefit of the minority community; and
- (iii) it is being administered by the minority community.

(b) Section 2(f) of the Central Educational Institutions (Reservation in Admission) Act, 2006, defines a minority educational institution as under:-

‘Minority Educational Institution’ means an institution established and administered by the minorities under clause (1) of article 30 of the Constitution and so declared by an Act of Parliament or by the Central Government or declared as a minority educational institution under the National Commission for Minority Educational Institutions Act, 2004.

In accordance with the above, an institution can be declared as a minority educational institution by any of the following:-

- (i) Parliament
- (ii) State Legislature
- (iii) Central Government
- (iv) State Government
- (v) National Commission for Minority Educational Institutions

(c) and (d) Central Government implements two schemes, namely Scheme for Providing Quality Education in Madarsas (SPQEM) and the Scheme for Infrastructure Development in Private Aided/Unaided Minority Institutes (IDMI).

Under SPQEM, the Ministry of HRD provides financial assistance to the Madarsas which introduce modern subjects *i.e.* science, mathematics, social studies, Hindi and English in their curriculum so that academic proficiency for classes I-XII is attainable for

children studying in these institutions. Financial assistance is provided for Science/Math Kits, for setting up of Book Bank, Science/Computer lab also. The scheme is implemented through the State Governments.

Under IDMI, financial assistance is provided to augment infrastructure in private aided/unaided minority schools/ institutions in order to enhance quality of education to minority children. Under the scheme, only those madaras which are imparting formal education and thereby following the prescribed syllabus of the State Education Board are covered under the scheme. The scheme of IDMI is also implemented through the State Governments.

The Ministry of HRD got an evaluation conducted in 2013-14 by Dr. K.R. Narayanan Centre for Dalit and Minorities Studies, Jamia Millia Islamia, New Delhi for knowing the impact of both these schemes at the ground level and to know the quality of the infrastructure and the quality of education in Minority Educational Institutions supported under both of the above schemes. The major recommendations of the Study have been incorporated in the proposals for the continuation of the schemes into the Twelfth Plan.

#### **Urdu teachers**

3442. SHRI MOHAMMAD SHAFI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of Urdu schools in the country merged under SSA, so far;
- (b) the details of vacant posts of Urdu teachers under various categories; and
- (c) the details of posts of Urdu teachers, not filled which are reserved for SCs/STs in the country since 2004?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The Sarva Shiksha Abhiyan (SSA) is a centrally sponsored scheme that provides financial assistance to States/UTs to strengthen and expand the government elementary education system and does not merge any schools with the programme.

(b) and (c) Recruitment of teachers to government urdu medium schools is in the domain of State Governments, for which no central data base is maintained.

#### **Grid connected solar power plants**

3443. SHRI AAYANUR MANJUNATHA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of grid connected solar power plants commissioned during the last three years across the country;